

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 802 OF 2024

IN THE MATTER OF:

Deepam Garg Urf Duga and Ors.	V/s	Applicant
State of U.P & Ors.		Respondent

MEMO OF PARTIES (As per order dated 21.01.2025)

Deepam Garg Urf Duga and Ors.	Versus	Applicant
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- 1. State of Uttar Pradesh**
Through District Magistrate, Bulandshahr
District Magistrate Office, Collectorate, Bulandshahr-203001 U.P.
Email: dmbul@nic.in **(Respondent No.1)**

- 2. Deputy Commissioner of Industries, District Industries Promotion and Entrepreneurship Development Center, Bulandshahr**
Panni Nagar, Amba Enclave, Bulandshahr, Uttar Pradesh 203001
Email: gdmicmau@gmail.com/ support@numaishbsr.com **(Respondent No.2)**

- 3. Member Secretary, UPPCB**
Building.No. TC-12V Vibhuti Khand, Gomti Nagar, Lucknow - 226010
Email: ms@uppcb.in **(Respondent No.3)**

- 4. Ms. Suman Sharma**
Wife of Mr. Rajesh Kumar
Resident of Mohalla Chaubela PECH, Debai,
District Bulandshahr-203393, U.P.
Email: sumansharma201@gmail.com **(Respondent No.4)**

- 5. M/s. Sharma Furniture**
Traders and Repairs, Mahadev Chaubela PECH,
Debai, Bulandshahr-203393, U.P.
(Project Proponents) **(Respondent No.5)**